

under these schemes are earmarked for SC/ST as per quota determined by each State Government/UT Admn. In addition a Central scheme named India Awas Yojana is in operation to provide free housing facility to SC/ST and freed bonded labourers in rural areas. Financial assistance in the form of central grant and HUDCO loans are also available under Nehru Rojgar Yojana and Night shelter scheme for providing housing

facilities to the urban poor including footpath dwellers.

(b) Following financial assistance has been given to the implementing agencies during last three years for construction of dwelling units for Economically Weaker Sections and Lower Income Group category:

(Rs. in crores)

HUDCO loans	89-90	90-91	91-92 (Upto 31-1-92)
i) EWS (Urban)	108.91	158.12	91.81
ii) EWS (Rural)	84.49	115.18	48.26
iii) LIG	154.39	172.12	99.43
Indira Awas Yojana (Central grant)	175.86	189.96	119.00 (Upto Dec. '91)
House -sites-cum- construction Assistance	156.13	129.65	22.91
(20 Point Programme under MNP) (State Plan provision)			

(c) As per the revised draft national Housing Policy the main goals upto to be achieved are to reduce houselessness and assisting in the upgradation of all unserviceable houses in rural and urban areas to benefit the inadequately housed Slum dwellers SC/ST and other Vulnerable sections. The coverage of each category would however, depend on the resource allocation in the housing sector.

Shifting officers from capital

1236. SHRI SANT KUMAR MANDAL:
SHRI JANGBIR SINGH:

Will the Minister of URBAN DEVELOP-

MENT be pleased to state:

(a) whether any offices of Central government and Public Sector Undertakings have been shifted outside Delhi since December, 1991; and the number of offices yet to be shifted; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) and (b). It has been decided to shift 13 offices of the Central government and 24 Public Sector Undertakings out of Delhi as per list enclosed statement. However, as per informa-

tion available with this Ministry, no office of the Central Government or Public Sector Undertaking has shifted out since December, 1991.

STATEMENT

List of Offices of the Central Government and Public Sector Undertakings to be shifted out of Delhi

a) CENTRAL GOVERNMENT OFFICES:

S.No. Name of the Office

1. Coast Guard Hqr.
2. Research & Development Centre, Postal Department.
3. Dte. of Inspection, Northern Inspection circle, Deptt. of supply
4. Publication division, Films division, Song and Drama Division and the Dte. of field Publicity under the Ministry of I & B.
5. National Crime Records Bureau. Under Min. of Home Affairs.
6. Deptt. of Light House and Light ships.
7. Central Institute of Research and Training in Employment
8. Commissioner of Payments, Deptt. of Industrial Development.
9. Deptt. of Publication.
10. CPWD Training Institute.
11. National Academy of customs, Excise and Narcotics.
12. All India Soil and Land Use Survey, Deptt. of Agriculture & Cooperation.

S.No. Name of the Office

13. Board of Industrial and Financial Reconstruction, Min. of Finance.

b) PUBLIC SECTOR

1. National Seed cooperation Ltd.
 2. State Farms Cooperation of India Ltd.
 3. Central Warehousing Corporation.
 4. Food Cooperation of India.
 5. Hospital Services Consultancy Corporation of India Ltd.
 6. Helicopter Corporation of India.
 7. Airlines Allied Services Ltd.
 8. National Airport Authority of India.
 9. National Small Industries Corporation Ltd.
 10. National Fertilizers Corporation Ltd.
 11. Hindustan Fertilizers Corporation Ltd.
 12. Fertilizers Corporation of India.
 13. Pyritis, Phosphates and Chemicals Ltd.
 14. Paradeep Phosphates Ltd.
 15. Indo-Burma Petroleum Co. Ltd. (Chemical Division)
 16. National Hydro-Electric Power Corporation.
 17. National Textiles Corporation (Delhi, Punjab and Rajasthan) Ltd.
-

S.No. Name of the Office

18. Minerals & Metals Trading Corporation of India Ltd.
19. State Trading Corporation of India Ltd.
20. National Thermal Power Corporation Ltd.
21. Rural Electrification Corporation Ltd.
22. National Project Construction Corporation Ltd.
23. Bharat Heavy Electricales Ltd.
24. Cement Corporation of India.

Trade Mark Laws

1237. DR. R. SRIDHARAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have issued directions to the State Governments and Union Territories to tighten the trade mark laws; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): No, Sir.

(b) Does not arise.

[Translation]

Construction of Flats Through Private Builders

1238. SHRI MADAN LAL KHURANA:
SHRI GURUDAS KAMAT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have taken a decision that Delhi development Authority would construct flats through Private builders; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The Government have advised the DDA to explore the possibility of involving private builders/developers in the process of house construction.

[English]

Projects in Maharashtra Under I.R.D.P.

1239. SHRI SUDHIR SAWANT: Will the PRIME MINISTER be pleased to state:

(a) the number of projects sanctioned under the IRDP in Maharashtra during the last three years, year-wise; and

(b) the amount of subsidy given under the programme during the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). IRDP is a programme for assisting families below poverty line by giving them loan and subsidy to pursue income generating activities. Projects in the normal sense of the term are not sanctioned under IRDP. The number of families assisted and amount of subsidy given under IRDP during the last three years in Maharashtra is given below:-